

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No.222/2018 in OA No.3960/2017

New Delhi, this the 21st May of 2018

Hon'ble Mrs. Jasmine Ahmed, Member (J)

Hon'ble Ms. Praveen Mahajan, Member (A)

Girish Chandra S/o Sh. L.D. Joshi
Working as LDC
In Ministry of Civil Aviation,
(Commission of Railway Safety), New Delhi.
R/o C-216, Nanakpura, New Delhi.

..... Petitioner

(By Advocate: Mr. Yogesh Sharma)

Versus

1. Sh. B.S. Yadav
Chief Commissioner of Railway Safety,
Ashok Marg, Lucknow,
2. Sh. Shailesh Kumar Pathak,
Commissioner of Railway Safety
Govt. of India, Ministry of Civil Aviation
Northern Circle, CRIS Complex,
Chanakyapuri, New Delhi-110021. Respondents /Contemnors

(By Advocate: Mr. Sunil Ahuja)

ORDER (ORAL)

By Hon'ble Mrs. Jasmine Ahmed, Member (J);-

Learned counsel for the respondents states that in terms of the orders of this Tribunal, the respondents have passed the order dated 26.04.2018 and thus the orders of this Tribunal are fully complied with. Accordingly, we feel that nothing remains in this present Contempt Petition and the same is dismissed. Notices issued to the respondents are discharged. However, the petitioners are at liberty to approach this Tribunal, if any cause of action arises.

**(Praveen Mahajan)
Member (A)**

**(Jasmine Ahmed)
Member (J)**

